

DIVISION BENCH

ITEM NO. 146

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

MA No. 8/2022 & MA No. 11/2022 IN CP No. 466/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th May, 2023

Attendance-Cum-Order Sheet of the Hearing

NAME OF THE COMPANY	SHRI BHOLA NATH BARANWAL & ORS V/S BHAVANA MANUFACTURING INDIA PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

THROUGH PHYSICAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 26th July, 2023.

**-Sd-
(Deputy Registrar)**

24th May, 2023

*Priya Agarwal
(Stenographer)*